

Seventeenth Loksabha

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Title: Introduction of the Prevention of Torture and Atrocities (By Public Servants) Bill, 2019.

ADV. DEAN KURIAKOSE (IDUKKI): Sir, I beg to move for leave to introduce a Bill to prevent all kinds of torture and atrocities by public servants on ordinary citizens and to provide punishment for torture inflicted by public servants or by any person with the consent or acquiescence of any public servant and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to prevent all kinds of torture and atrocities by public servants on ordinary citizens and to provide punishment for torture inflicted by public servants or by any person with the consent or acquiescence of any public servant and for matters connected therewith or incidental thereto.”

The motion was adopted.

ADV. DEAN KURIAKOSE : Sir, I introduce the Bill.
